129 Written Answers		[15 JULY 1996]			to Questions	130
Name of NGOs		Place	Purpose	93-94	94-95	95-96
2. Association for So in India, 98 Ram P Bhargav-Marg, Chha Ujjain-456 006	rasad	UJJAIN	CC	0.82	2.94	1.23
3. Berojgar Mahila S Zone 3, Knur-shipur Distt., Durg		DURG (Awareness Building Prog.)	CC	1.16	3.60	3.71 1.18
4. Gandhi Bhavan Trust Shyamla Hills, Bhopal		BHOPAL	DC	3.42	10.45	6.56
5. Indian Red Cross S Distt. Branch, PRE Hospital, 9, Bivabani	M Kumari	INDORE	DC	6.86	6.73	3.28
6. Indian Red Cross S Mandsaur	Society,	MAND- SAUR	DC	_	1.42	2.84
7. Indian Red Condition Red Co		SAGAR	CC	1.34		0.34 (Awareness)
8. Indore Social V	Work Indore	INDORE (Closed)	DC	_	1.44	_
9. Institute of So economic Reason Development, Jabalp		JABALPUR	CC		0.66	1.33
0. Shiv Shikshan E Samiti.	Evam Kalyan	BHOPAL	Awareness	_	_	0.47
1. Bal Vika Samiti		GWALIOR	Awareness	_	_	0.66

Jotc: DC means Deaddiction centre and CC means Courselling Cunt re.

Rising prices of pulses and other Foodgrains in PDS

199. SHRI RAMDAS AGARWAL: Mil the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government are aware of he rising trend in prices of pulses and ither food grains available in open larket as well as at the P.D.S. shops in lany parts of the country;

- (b) whether Government have undertaken any survey to find out the reasons for pricerise during 1996 as compared to 1995 year as well as comprehensive scheme to improve P.D.S. in the country; and
- (c) what measures Government have taken so far to bring down the prices of food grains as well as of pulses at a reasonable level particularly in desert/

hilly areas of States like Rajasthan and Orissa?

THE MINISTER OF FOOD AND CIVIL SUPPLIES. MINISTER OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRJ **DEVENDRA** PRASAD YADAV): (a) to (c) The Ministry of Civil Supplies, Consumer Affairs and Public Distribution has been monitoring on daily, basis the retail prices of 12 essential commodities namely, rice, wheat gram, arhar, groundnut oil, mustard oil, vanaspati, sugar, tea, salt, onions and potatoes at 18 selected centres. On the basis of the available statistics, a marginal variation has been observed in the prices of only a few items due to onset of their lean supply season, gap between the demand and their supply in the country, transportation bottlenecks due to heavy rains and floods and rise in the cost of their inputs. With a view to keeping the prices of essential commodities under check, the Public Distribution System is being strengthened to provide foodgrains at cheaper rates to the poor strata of the society. Besides, stringent actions are being taken against the speculators, hoarders and traders indulging in unfair trade practices. The essential commodities are also being supplied through Cooperatives Stores, Mobile Stores, Kendriya Bhandar etc. at reasonable prices. Essential Commodities like pulses and edible oils are being imported in desired quantities to augment their supplies in the domestic market.

क्या मध्य प्रदेश में अनुसूचित जातियों / अनुसूचित जनजातियों के लिए छात्रावास

200. श्री दिलीप सिंह जूदेवः क्या कल्याण मंत्री यह बताने की कृषा करेंगे किः

- (क) केन्द्रीय सरकार द्वारा मध्य प्रदेश सरकार को अनुसूचित जातियों और अनुसूचित जनजातियों के छात्रावासों में आवश्यक साज-सामानों की पूर्ति और उनकी स्थिति में सुधार हेतु विशेष कार्य योजना के अंतर्गत वर्ष 1994-95 और 1995-96 में कितनी धनराशि प्रदान की गई;
- (ख) इसी अवधि में इसी कार्य के लिए राज्य सरकार द्वारा कितनी धनराशि आवंटित की गई;

- (ग) इस राशि में से प्रति वर्ष कितनी धनराशि । छात्रावासों एवं आश्रम मवनों की मरम्मत और कितनी राशि उनमें आवश्यक सामग्रियों को उपलब्ध कराने हेतु क्यय की गई; और
- (घ) इस विशेष कार्य योजना के पश्चात् भी आवश्यक साजसामानों एवं मरम्मत से वंचित छात्रावासों और आश्रमों की जिला-चार संख्या कितनी है और इसके लिए कितनी धनराशि की आवश्यकता है?

कल्याण मंत्री (श्री बलवंत सिंह रामूवालिया):
(क) अनुसूचित जाति/अनुसूचित जनजाति के लिए
होस्टलों/आश्रम स्कूलों की अनुरक्षण लागत का खर्च
संबंधित राज्य सरकार द्वारा वहन किया जाता है। भारत
सरकार होस्टलों/आश्रम स्कूलों भवनों के निर्माण के
लिए ही राज्य को अनुदान देती है।

(ख) से (घ) मध्य प्रदेश सरकार से सूचना देने का अनुरोध किया गया है जिसे प्राप्त होने पर सभा पटल पर रख दिया जाएगा।

Revamping of KVIC

201. SHRI JANARDHANA POOJARY: Will the Minister of INDUS TRY be pleased to state:

- (a) whether Government have taken any measure to revamp the working of Khadi & Village Industries Commission; and
 - (b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) No, Sir. However, on the other hand, the Khadi & Village Industries Commission (KVIC) had commissioned the Indian Institute of Public Administration(IIPA) for undertaking a study on restructuring of the KVIC.

(b) The IIPA has since submitted its recommendations on the subject which are being examined by the KVIC.

National Handicapped Finance and Development Corporation

202. DR. D. VENKATESHWAR RAO: Will the Minister of WELFARE be pleased to state:

(a) whether Government are considering a proposal to set up a National Handicapped Finance and Development